## Annexure 4

Name of the corporate debtor: KLT Automotive and Tubular Products Limited; Date of commencement of CIRP: 26th September 2024; List of Creditors as on: 15th December, 2025

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

## Amount in INR

|         | . Name of Creditor                                | Details of Claim Received |                | Details of claim admitted      |                     |  |                                |                        |   | Amount                     | Amount of any                          | Amount       |                                    |                 |
|---------|---|---------------------------|----------------|--------------------------------|---------------------|--|--------------------------------|------------------------|---|----------------------------|--|--------------|------------------------------------|-----------------|
| Sr. No. |   | Date of receipt           | Amount claimed | Amount<br>of claim<br>admitted | Nature of claim     | Amount Covered by<br>Security Interest | Amount Covered by<br>Guarantee | Whether related party? |   | Amount of contingent claim | mutual dues,<br>that may be<br>set off | of claim     | Amount of claim under verification | Remarks, if any |
| 3       | Jubin K Thakkar                                   | 22.08.2025                | 6,75,383       | -                              | Unsecured Loan      | -                                      | -                              | Yes                    | - | 6,75,383                   |  | -            |                                    |                 |
| 4       | Miloni B Thakkar                                  | 24.12.2024                | 59,31,575      | -                              | Unsecured Loan      |  | -                              | Yes                    | - | -                          |  | 59,31,575.00 | -                                  |                 |
| 1       | Mr. Jinesh K Shah, the proprieter of J K Diamonds | 28.01.2025                | 48,35,73,995   | -                              | Corporate Guarantee | -                                      | -                              | No                     | - | -                          | -                                      | -            | 48,35,73,995                       |                 |
| 2       | Mrs. Minal Inamdar                                | 25.12.2025                | 59,00,000      | -                              | Unsecured Loan      | -                                      | -                              | Yes                    | - | -                          | -                                      | -            | 59,00,000                          |                 |
|         | Grand Total                                       |                           | 49,60,80,953   |                                |                     |  | -                              |                        | - | 6,75,383                   | -                                      | 59,31,575    | 48,94,73,995                       |                 |

## Notes-

- 1. The claims have been partly or fully admitted based on documents and/or clarifications submitted by creditors to substantiate their claims and may be revised in case any additional information become available.
- 2. The necessary justifications and/or explanations have been requested from the creditors for claims under verification and the whole or part of these claims maybe admitted on receiving sufficient proof in support of such claims.
- 3. In case the amount claimed by any creditor is not precise due to any contingency or any other reason than the best estimate of the amount of the claim has been collated based on the information available.
- 4. The amounts of claims admitted may be partly or fully revised including the estimates of contingent claims as may be considered appropriate based on additional information warranting such revision.
- 5. A creditor shall provide an update on the claim as and when the claim is satisfied, partly or fully, from any source in any manner, after the date of commencement of CIRP i.e. September 26, 2024